

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI, SPECIAL BENCH (COURT - II)**

**Item No. 358  
(IB)-702/ND/2018**

**IN THE MATTER OF:**

**Super Print Services**

...

**Applicant/Petitioner**

**Versus**

**M/s. Xalta Food and Beverages Pvt.Ltd.**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 15.12.2020**

**CORAM:**

**SHRI. B. S. V. PRAKASH KUMAR,  
HON'BLE ACTG. PRESIDENT**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (TECHNICAL)**

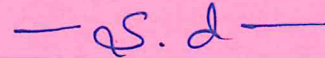
**PRESENT:**

**For the Applicant**

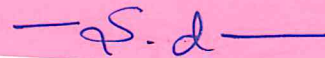
**For the Respondent**

**ORDER**

List on 21.12.2020



**(B. S. V. PRAKASH KUMAR)  
ACTG. PRESIDENT**



**(L.N. GUPTA)  
MEMBER(TECHNICAL)**